

Trade Agreement with Czechoslovakia

3991. { Shri Warrior:
Shri Kodiyam:
Shri P. C. Borooah:
Shri S. M. Banerjee:

Will the Minister of Commerce and Industry be pleased to state:

(a) the terms of Trade Agreement concluded on March 7, 1959 between Czechoslovak Foreign Trade Corporation and the State Trading Corporation of India, and

(b) the items of trade specified, if any?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b) It is not in the business interest of the Corporation to disclose these details

Manufacture of Gur in Madras State

3992. Shri Ayyakannu: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Gur and Khandsari Sub-Committee of Indian Central Sugarcane Committee has recommended a scheme for the manufacture of Gur in Madras State; and

(b) if so, the nature of the recommendations?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) Yes, Sir, a scheme pertaining to the chemical composition of juice, the use of clarificants, storage and type of furnaces was recommended by the Gur and Khandsari Sub-Committee of the Indian Central Sugarcane Committee.

(b) A technical programme in respect of the following was recommended:

(1) (a) Chemical composition of juice and chemical and physical characteristics of gur from standard varieties of cane.

(b) Use of clarificants in relation to the composition of juice

and chemical and physical characteristics of gur

(c) Chemical and physical characteristics of gur in relation to changes in storages under different conditions

(2) Chemical composition of cane juice and chemical and physical characteristics as related to manual and cultural treatment of cane

(3) Trials with furnaces to speed up manufacture

(4) Study of inter relationship between the manufacturing processes and chemical and physical characteristics of gur

Delhi State Division No. 1 of the C.P.W.D.

3993. { Shri Easwara Iyer:
Shri A. K. Gopalan:
Shri Tangamani:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) what is the workload on the Delhi State Division No. 1 of the Central Public Works Department.

(b) whether the workload justifies the existence of this Division, and

(c) if not, whether there is any proposal to merge this Division with any other Division?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) The anticipated workload of this Division for the year 1959-60 is Rs 42 lakhs approximately

(b) Yes

(c) Does not arise

Joint Indo-American Ventures in Industries

3994. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Assam businessmen have approached the US Trade